



\$~44 to 64

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9374/2015, CM APPL. 21790/2015, CM APPL. 21791/2015
& CM APPL. 4231/2016

INDRAPRASTHA GAS LIMITEDPetitioner Through: Mr. Shiv Kumar Pandey, Mr. Awanish Kumar, Mr. Chandrashekhar Chhaklabbi, Mr. Anshul Rai and Mr. Rajan Parmar, Advocates. versus

PETROLEUM & NATURAL GAS REGULATORY BOARD &Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur. Ms. Pallavi Mishra. Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Trinith, Ms. Utsha Das Gupta, Ms. Nisha and Ms. Priyanka, Advocates for Intervenor Ms. Monika Arora, CGSC with Ms. Anamika Thakur, Mr. Subhrodeep Prabhat Saha and Mr. Kumar. Advocates for UOI.

(45)

+ W.P.(C) 11148/2020 MAHANAGAR GAS LIMITED Through: M

.....Petitioner

Through:

Mr. Trinith, Ms. Utsha Das Gupta, Ms. Nisha and Ms. Priyanka, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &Respondents

Through:

Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms.Pallavi Mishra, Mr. Neelabh

W.P.(C) 8902/2024 & Connected Matters

Page 1 of 10





Bisht, Advocates for PNGRB. Ms. Pratima N. Lakra, CGSC with Mr. Kumar Shailendra Msihra. Mr. Chandan Prajapati, Advocates for R-2/UOI.

(46)

+

W.P.(C) 8902/2024, CM APPL. 36327/2024, CM APPL. 36328/2024 & CM APPL. 13576/2025

MAHANAGAR GAS LIMITED

.....Petitioner

Mr. Parag P Tripathi, Senior Advocate Through: with Mr. Trinath, Ms. Utsha Dasgupta, Ms. Nisha Bhatia and Ms. Priyanka Jaiswal, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR.Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms.Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Rakesh Kumar, CGSC with Mr. Sunil Kumar, Advocate, Mr. Vedansh Anand, G.P. and Mr. Arnav Mittal, GP for R-2/UOI.

(47)

+

W.P.(C) 1017/2021 & CM APPL. 2821/2021 **GUJARAT GAS LIMITED**

Through:

.....Petitioner

Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Vatsala Bhatia and Ms. Amrita Dwivedi, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANRRespondents

Through: Mr. Rahguvendra P. Shankar, ASG

with Mr. Utkarsh Sharma, Mr. Suyash

W.P.(C) 8902/2024 & Connected Matters

Page 2 of 10

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.

The Order is downloaded from the DHC Server on 17/07/2025 at 11:47:45





Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

(48)

+

W.P.(C) 3369/2022, CM APPL. 9845/2022, CM APPL. 9847/2022 & CM APPL. 74345/2024 SABARMATI GAS LIMITEDPetitioner Through: Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Vatsala Bhatia and Ms. Amrita Dwivedi, Advocates versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Ripu Daman Bhardwaj, CGSC for UOI with Mr. Kushagra Kumar and Mr. Amit Kumar Rana, Advocates for

(49)

W.P.(C) 3911/2022 & CM APPL. 11635/2022 TRIPURA NATURAL GAS COMPANY LIMITED THROUGH ITS GENERAL MANAGER (PROJECT)Petitioner Through: Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates

UOI.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARYRespondent Through: Mr. Rahguvendra P. Shankar, ASG

igh: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

W.P.(C) 8902/2024 & Connected Matters

Page 3 of 10





(50)

+

W.P.(C) 3913/2022 & CM APPL. 11641/2022

VADODARA GAS LIMITED THROUGH ITS COMPANYPetitioner SECRETARY AND HOD (HR) Mr. N.L. Ganapathi and Mr. Jai Raina, Through: Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARYRespondent

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur. Ms. Pallavi Mishra, Mr. Neelabh Bisht. Advocates for PNGRB.

(51)

- W.P.(C) 10060/2024, CM APPL. 41106/2024 & CM APPL. +13574/2025
 - INDRAPRASTHA GAS LIMITEDPetitioner Mr. Through: Mr. Saurav
 - Agrawal and

Anshuman Chowdhury, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.Respondents

Mr. Rahguvendra P. Shankar, ASG Through: with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht. Advocates for PNGRB. Mr. Amit Acharya, GP for R-2/UOI.

(52)

W.P.(C) 15834/2024, CM APPL. 66461/2024, CM APPL. 66462/2024 & CM APPL. 13446/2025

GODAVARI GAS PVT LTDPetitioner Through: Mr. Anshuman Chowdhury, Advocate

versus

W.P.(C) 8902/2024 & Connected Matters

Page 4 of 10

This is a digitally signed order.



PETROLEUM AND NATURAL GAS REGULATORY BOARD



.....Respondent Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht. Advocates for PNGRB. (53)W.P.(C) 15835/2024, CM APPL. 66463/2024, CM APPL. 66464/2024 +& CM APPL. 13566/2025 GAIL GAS LIMITEDPetitioner Through: Mr. Anshuman Chowdhury, Advocate versus PETROLEUM AND NATURAL GAS REGULATORY BOARDRespondent Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht. Advocates for PNGRB. (54)W.P.(C) 15836/2024, CM APPL. 66466/2024, CM APPL. 66467/2024 +& CM APPL. 13565/2025 **RAJASTHAN STATE GAS LIMITED**Petitioner Through: Mr. Anshuman Chowdhury, Advocate versus PETROLEUM AND NATURAL GAS REGULATORY BOARDRespondent Mr. Rahguvendra P. Shankar, ASG Through: with Mr. Utkarsh Sharma, Mr. Suyash Gaur. Ms. Pallavi Mishra. Mr. Neelabh Bisht, for Advocates

PNGRB.

(55)

W.P.(C) 8902/2024 & Connected Matters

Page 5 of 10





+ W.P.(C) 15837/2024, CM APPL. 66468/2024, CM APPL. 66469/2024
& CM APPL. 13575/2025

GREEN GAS LIMITEDPetitioner Through: Mr. Anshuman Chowdhury, Advocate

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

(56)

+

W.P.(C) 15923/2024, CM APPL. 66816/2024, CM APPL. 66817/2024 & CM APPL. 13449/2025

HARIDWAR NATURAL GAS PVT LTDPetitioner Through: Mr. Anshuman Chowdhury, Advocate

versus

PETROLEUM AND NATURAL BOARDRespondent Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

(57)

W.P.(C) 15938/2024, CM APPL. 67004/2024, CM APPL. 67005/2024
& CM APPL. 13445/2025

GOA NATURAL GAS PVT LTDPetitioner Through: Mr. Anshuman Chowdhury, Advocate

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARDRespondent

W.P.(C) 8902/2024 & Connected Matters

Page 6 of 10





Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms.Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

- (58)
 - W.P.(C) 8906/2024, CM APPL. 36343/2024, CM APPL. 36344/2024, CM APPL. 36345/2024 & CM APPL. 13564/2025

GUJARAT GAS LIMITED Through:

-Petitioner
- Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Vatsala Bhatia and Ms. Amrita, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH THE SECRETARY & ANR.Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

Mr. Rakesh Kumar, CGSC with Mr. Sunil Kumar, Advocate, Mr. Vedansh Anand, G.P. and Mr. Arnav Mittal, GP for R-2/UOI.

(59)

W.P.(C) 17105/2024, CM APPL. 72501/2024, CM APPL. 72502/2024 & CM APPL.13444/2025

SABARMATI GAS LIMITED

Through:

.....Petitioner

Mr. Parag P. Tripathi, Senior Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Chand Chopra, Ms. Vatsala Bhatia, Ms. Meghna Sengupta and Ms. Amrita Dwivedi, Advocates

versus

W.P.(C) 8902/2024 & Connected Matters

Page 7 of 10





PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB. Ms. Rukhmini Bobde, CGSC with Mr. Hussain Taqvi (GP), Mr. Amlaan Kumar and Mr. Vinayak Aren,

Advocates for R-2/UOI.

(60)

+ W.P.(C) 17789/2024 & CM APPL. 75755/2024

CENTRAL U.P GAS LIMITEDPetitioner Through: Mr. Shiv Kumar Pandey and Mr. Rajan Parmar, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &Respondents

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB. Mr. Nishant Gautam, CGSC with Mr. Mr. Vipul Verma and Mr. Prithviraj Dey, Advocates for R-2/UOI.

(61)

+ W.P.(C) 103/2025, CM APPL. 412/2025, CM APPL. 413/2025 & CM APPL. 22281/2025

M/S ASSAM GAS COMPANY LIMITEDPetitioner Through: Ms. Molshree Bhatnagar, Mr. Paritosh Bisen, Mr. Shaida Dass, Mr. Nimesh Jha, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &

W.P.(C) 8902/2024 & Connected Matters

Page 8 of 10





ANR.

.....Respondents Mr. Rahguvendra P. Shankar, ASG Through: with Mr. Utkarsh Sharma, Mr. Suyash Pallavi Mishra, Gaur, Ms. Mr. Neelabh Bisht. Advocates for PNGRB. Mr. Rakesh Kumar, CGSC with Mr. Sunil Kumar, Advocate, Mr. Vedansh Anand, G.P. and Mr. Arnav Mittal, GP for R-2/UOL

(62)

W.P.(C) 2981/2025, CM APPL. 14110/2025 & CM APPL. 14111/2025

TRIPURA NATURAL GAS COMPANY LIMITEDPetitioner Through: Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Rahguvendra P. Shankar, ASG, Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms.Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

(63)

W.P.(C) 3196/2025 & CM APPL. 14927/2025

VADODARA GAS LIMITED Through: Mr. N.L. Ganapathi and Mr. Jai Raina, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB.

W.P.(C) 8902/2024 & Connected Matters

Page 9 of 10





(64)

+ W.P.(C) 4055/2025, CM APPL. 18889/2025 & CM APPL. 18890/2025

MAHARASHTRA NATURAL GAS LIMITEDPetitioner Through: Mr. Ramji Srinivasan, Senior Advocate with Mr. Trinath Tadakamalla, Ms. Utsha Dasgupta, Ms. Nisha Bhatia and Ms. Priyanka Jaiswal, Ms. Shefali Munde, Mr. Arjun Bhatia, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Rahguvendra P. Shankar, ASG with Mr. Utkarsh Sharma, Mr. Suyash Gaur, Ms. Pallavi Mishra, Mr. Neelabh Bisht, Advocates for PNGRB. Ms. Radhika Bishwajit Dubey, CGSC with Ms. Gurleen Kaur Waraich, Mr.

Kritarth Upadhyay, Mr. Vivek Sharma and Ms. Laavanya Kaushik (GP), Advocates for R-2/UOI.

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA <u>O R D E R</u> 19.05.2025

%

List on 20.05.2025 at 02:30 pm.

DEVENDRA KUMAR UPADHYAYA, CJ

TUSHAR RAO GEDELA, J

MAY 19, 2025/kct

W.P.(C) 8902/2024 & Connected Matters

Page 10 of 10